

the period from January, 1966 to June, 1967 Chinese goods worth about Rs. 1.6 lakhs were seized in the areas adjoining Pakistan and Nepal.

#### SOCIAL CONTROL OF BANKS

- \*98. SHRI INDRAJIT GUPTA :  
 SHRI K. M. ABRAHAM :  
 SHRI VISWANATHA MENON :  
 SHRI A. K. GOPALAN :  
 SHRI P. P. ESTHOSE :  
 SHRI K. HALDAR :  
 SHRI JYOTIRMOY BASU :  
 SHRI E. K. MAYANAR :  
 SHRI P. GOPALAN :  
 SHRI NAMBIAR :  
 SHRI C. K. CHAKRAPANI :  
 SHRI RAM KISHAN GUPTA :  
 SHRI SARJOO PANDEY :  
 SHRI KANWAR LAL GUPTA :  
 SHRI HEM RAJ :  
 SHRI P. N. SOLANKI :  
 SHRI RANE :  
 SHRI D. N. DEB :  
 SHRI RANDHIR SINGH :  
 SHRI BEDABRATA BARUA :  
 SHRI S. M. BANERJEE :  
 SHRI RAMAVATAR SHASTRI :  
 SHRI R. S. VIDYARTHI :  
 SHRI PRAKASH VIR SHASTRI :  
 SHRI RAMJI RAM :  
 SHRI S. KUNDU :  
 SHRI BASWANT :  
 SHRI SHIV KUMAR SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether the Special Officer deputed to study the question of social control of banks has submitted his report;

(b) if so, the main recommendations contained in the report; and

(c) the decision taken by Government thereon ?

The DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) The main recommendations are that a National Credit Council should be set up for the better alignment of credit policies with developmental needs and that supervision over banks should be further tightened in certain respects.

(c) Concrete proposals in this regard will be placed soon before Parliament.

#### DEFICIT FINANCING

- \*99. SHRI A. SREEDHARAN :  
 SHRI KAMESHWAR SINGH :  
 SHRI C. K. BHATTACHARYYA :  
 SHRI CHARANJIT RAI :  
 SHRI A. G. SONAR :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are taking to deficit financing on a moderate scale; and

(b) if so, the extent to which the deficit financing is likely to be resorted to during the current year ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). There has been no deficit financing by the Central Government during the first 7 months of the current financial year. It is rather premature however to indicate whether there would be any deficit financing during the rest of the year as much would depend on the revenue collections and the external aid receipts in this period.

#### अनिवार्य परिवार नियोजन

- \*100. श्री श्री० प्र० त्यागी :  
 श्री श्रद्धाकार सुपकार :  
 श्री श्रीनिवास मिश्र :  
 श्री मरंडी :

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को राज्य सरकारों से ऐसे सुझाव प्राप्त हुए हैं कि परिवार नियोजन को ऐच्छिक नहीं अपितु बच्चों की एक निश्चित संख्या के बाद सभी पति-पत्नियों पर अनिवार्य रूप से लागू करना चाहिए; और

(ख) यदि हां, तो क्या सरकार का विचार परिवार नियोजन के लिये सा कोई कानून बनाने का है ?

स्वास्थ्य, परिवार नियोजन तथा नगर विकास मंत्रालय में राज्य मंत्री (डा० एस०